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Central Administrative Tribunal  
Principal Bench

C.P. No. 193 of 2002 IN  
OA No.454/2002

New Delhi, dated this the 2nd July, 2002

Hon'ble Dr. A.Vedavalli, Member(J)  
Hon'ble Mr. V.K.Majotra, Member(A)

1. Sh. Radhey Shyam
2. Sh. H.R.Meena

Both are working as office Supdt-I(Medical Branch)  
In Northern Railway Head Quarter, Baroda House,  
New Delhi. (Applicant No.1) and in Delhi Division,  
New Delhi(Applicant No.2) ...Petitioners  
(By Advocate: Shri Yogesh Sharma)

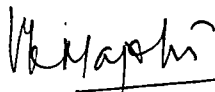
Versus

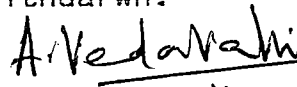
Sh.R.K.Singh,  
General Manager,  
Northern Railway Head Quarter  
Baroda House, New Delhi ...Respondent.  
(By Advocate: Shri V.S.R.Krishna)

ORDER(Oral)

By Dr.A Vedavalli, Member (J)

Learned counsel for the petitioners seeks  
permission to withdraw the CP. Permission is granted.  
Accordingly, the CP is dismissed as withdrawn.

  
(V.K.Majotra)  
Member(A)

  
(Dr.A.Vedavalli)  
Member(J)